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Title: Need to regularize the land occupied by poor people in Poganpalli village in Tamil Nadu.

SHRI K. ASHOK KUMAR (KRISHNAGIRI): Madam Speaker, in my constituency, Krishnagiri, 10.14 acre of railway land has been lying in the Survey No.119, in the heart of Krishnagiri town. The said land has been used as railway station 60 years back. It is now called as 'old railway station'. Some portion of the land is being used as a cinema theatre, a Government Museum, Pochanpalli Marketing Society, a temple, *Ulavar Santhai*, *Amma* Restaurant, *Amma* Medicals, and two ration shops. There are 900 families living in the remaining land. These people have been residing in this land for more than 40 years without any legal documents.

I would, therefore, urge upon the Railway Minister to take necessary steps to regularise the land to the poor people.

**माननीय अध्यक्ष :**

कुंवर पुष्पेन्द्र सिंह चंदेल को श्री के. अशोक कुमार द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।